No decision has been taken to revive the programme in future either with the same terms or with modification. There is no scheme under which any financial assistance can be provided for a programme of this nature.

Patent trade mark for DMS

*353. SHRI SURESH KALMADI; DR. ABBAR AHMED:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whe her it is a fact that Delhi Milk Scheme, after 34 years of its exisfence, applied for a patent of its trade mark and design in June, 1992, in an efford to curb the spreading of milk polypacks bearing designs closely resembling has of he DMS; and
- (b) if so, what are the reasons for this dilatory action?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) Yes, Sir.

(b) Recen ly it was brought of he no ice of the Delhi Milk Scheme that a few priva:e traders have s arted marketing milk in pouches smilar in colour and design o hose or DMS polypacks. On an application moved by the Delhi Milk Scheme, he Delhi High Court has passed an interm order restraining three such firms. In order to further s rengthen the right of DMS o prostecute such private traders, the Delhi Milk Scheme has applied for registration of its trade mark.

Applications for re-evaluation of answer papers of CBSE Examination

*354. DR. BAPU KALDATE: Will the Mmister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a large number of students who appea-ed for Ceniral Board of Secondary Education class XII Examination the capital have applied for re-evalt tion;

- (b) if so, the roial number . applications received for re-eval a ion:
- (c) whether it is also a fact that has become a yearly feature :to quest for re-evaluation; and
- (d) if so, what steps have bee taken by Central Board of Secondai Educat ion to improve it s performani to contain cases of rc-evaluation?

THE MINISTER OF HUMA1 RESOURCE **DEVELOPMEN** ARJUN (SHRI SINGH) (a) ro (d) As per the infurnished furnished by the Central Board < Secondary Educa on a total number of 7722 applications for scru inv (marks have been received from h Candida es belonging to Union Terr ory of Delhi who had appeared i Class XII Examinat ion conduc ed b he Board in 1992. Although th number of such applications has gon up from 5555 in 1991 o 7722 in 1992 the number of mistakes detecte on scruitiny has declined fror 474 in 1991 o 465 m 1992.

Applications for scru iny o marks are received every year by th Board.

In order to minimise the chance: of error in he evalua ion and to ensure correct declaration of marks the CBSE has improved he system by appointing two coordinators over en examiners each. to rechecl every evaluated answer book from the points of view of correct posting o marks in the award list, retotelling marks awarded for each question an scrurity of unchecked questions on part (s) thereof. In the case of Class XII Examination conducted by the Board in 1992, an additional comparison of marks posted in he award

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is: wth the marks posted onthet:lle page of the answers book was also conducted. As a result of this, the number of cases where an elmenl of error has been esablished after scru.iny of marks on the request of the applicant, has declined in 1992 as compared to 1991.

Famine in Bihar

*355. SHRI S. S. AHLUWALIA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government are aware of the Press reports appearing in various newspapers in the country reporting that famine conditions are developing in the State; of Bihar due to week monsoon n the State:
- (b) if so, what are the details thereof; and
- (c) what action Government have taken or propose to take to save Bihar from likely famine conditions in the State?

MINISTER THE OF **AGRI** CULTURE (SHRI BALRAM JAKHAR) : (a) and (b) According to reports received from the Gov ernment of Bihar, the delayed and weak onset of South-West Monsoon in the month of June and the subse quent precipitation scanty in the the first 10 days of July, 1992, agricultural hampered operations and paddy seedlings/trans damaged crops planted in the State. How ever, 44 out of 50 districts in the State received encouraging rainfall during last fortnight which has been beneficial to agricultural oper ations.

(c) Bihar Govt, has reported that contingency plans have been prepared to fight probable drought/ deficient situation.

Purchase of cooking coal from Australia

*356. SHRI SUNIL BASU RAY: Will the Minister of STEEL be pleased to state:

- (a) whether if is a fact that SAIL is going to finalise a long term contract with Australia for purchase of cooking coal in October, 1992; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b) Steel Authority of India Limited will shortly be issuing a global tender for supply of 2 million tonnes of cooking coal (with an optional quantity of 1 million tonnes) per year for a period of 5 years from Octoer, 1992. Finalisation of the contract will depend upon the response to the tender.

negotiations with All India Bilateral Kendriya Vidyalaya teachers Association

*357. SHRI **SARADA** MOHANTY:

SHRI MOHD. KHAL-EELUR RAHMAN:

the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any biteral negotiations with All India Kendriya Vidyalaya Teachers Association had been held during the recent past over their demands and grievances; and
- (b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The Kendriya Vidyalaya Sangathan has intimated that discussions